

Now, Dr. G. Vijaya Mohan Reddy. While making your special mention, please see that no individual names are mentioned.

**REFERENCE TO THE ARREST OF
THE SON OF A CONGRESS LEADER IN
PUNJAB FOR EXTREMISTS LINKS**

DR. G VIJAYA MOHAN REDDY (Andhra Pradesh); Mr Deputy Chairman, Sir, I want to bring to the notice of this august House that the people of this country are deeply agitated to read in newspapers of August 6, 1986, about the arrest of* son of Congress General Secretary, Punjab. He was arrested at his farm house at Markhu in Ferozpur District on charges of harbouring terrorists. *(Interruption)*.

MR. DEPUTY CHAIRMAN: Mr. Reddy, while making the special mention, please see that no individual names are mentioned.

DR. G. VIJAYA MOHAN REDDY: Mr. Deputy Chairman, Sir. I will not mention. I want to specially mention that people of our country are deeply agitated to read in August 6th news papers that the police arrested** son of Congress General Secretary** from the letters' farm-house at Makhu in Ferozepore district on the charge of harbouring terrorists. A police spokesman stated that the District Police had prior information that dreaded terrorist Gurnam Singh, wanted in many cases, including in the killing of five car passengers near Gurnhara. Sahi in Ferozpur District had taken shelter at the congress leader's farmhouse. The police also alleged that** who was present at the Farm-house, was taken into custody for the alleged harbouring of terrorists and he was possessing a stolen scooter. This

*Not recorded.

"Names not recorded as ordered by the Chair.

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news item has come soon after the Mukhtasar killings which has stirred the conscience of the nation.

♦after committing the grave crime of harbouring notorious terrorists has been released post haste. We do not know how the top functionaries of the Congress Party are associated with terrorists.

SHRI PAWAN KUMAR BANSAL: These were all false allegations. *(Interruptions)*.

DR. G. VIJAYA MOHAN REDDY: We demand a thorough probe and rigorous action by the Government of India if its policy is really against the separatist and divisive forces in the country. We are very happy, Sir, that Congress Party leadership always condemns divisive, disruptive and communal forces while surprisingly, some of their important members are with the above force, and no action is taken against them. We expect Congress party will stop this trend. *(Interruptions)*.

MR. DEPUTY CHAIRMAN: There is no use in speaking. I have said that nothing will go on record now. *(Interruptions)*.

Please sit down. I am on my feet. I have already announced in the beginning that *no names shall go on record*. Now please keep quiet.

**REFERENCE TO THE DIVERSION OF
RAVI WATERS BY PAKISTAN
TOWARDS INDIAN SIDE**

SHRI PAWAN KUMAR BANSAL, (Punjab): Mr. Deputy Chairman, Sir, before I make my special mention, I have just to make one humble submission that while the hon. Member referred to the case of a son of a Congress leader, I have to submit

*Names not recorded as ordered by the Chair

[Shri Pawan Kumar Bansal] that it was totally a case of false implication for political reasons, and in fact, it is the case of the Congress (1) in Punjab, that a thorough inquiry should be made into the matter to And out the details of the case. (Interruptions).

PROF. C. LAKSHMANNA (Andhra Pradesh); Sir, here is a special mention being mentioned by Shri Pawan Kumar Bansal. Instead of going into his special mention, he is taking advantage of the situation to point out something else which has happened. Is it permission? (Interruptions).

MR. DEPUTY CHAIRMAN: In fact, the special mention by Mr. Pawan Kumar Bansal is also connected with the Punjab areas. That is why, I allowed. (Interruption). He is a Member from Punjab and he is referring to Punjab. (Interruption).

PROF. C. LAKSHMANNA; Sir, while answering, he can mention. I do not have objection but when he has been given an opportunity to raise a special mention, is it within the rules for him to raise something regarding what has happened about another special mention. That is all.

SHRI PAWAN KUMAR BANSAL. Sir, this is not a part of my special mention but I had to set the record right.

Mr. Deputy Chairman, Sir, while the different States in our country continue to wage an internecine war against each other on the question of the sharing of river waters, the surplus waters of Ravi, particularly during the rainy season have played havoc in Punjab. The Pakistan Government has constructed various works on its territory opposite the Punjab villages to divert water to the Indian territory and thereby cause floods here. Sir, this activity of Pakistan has continued despite various protests by the Government of India. And for counter-proactive measures, the Central

Government has in the past given certain assistance to the Punjab Government. Now against the Pakistan Government has constructed two spurs, two closure bunds and one cut along the right side bank of river Ravi, with the result that there were heavy floods in Punjab which caused a lot of damage to the property there.

Sir, I would take this opportunity to once again request, through you, the Central Government to provide sufficient assistance to the Punjab Government for taking certain counter-protective measures there, to raise certain constructions to avoid floods in the State of Punjab. I also request the Central Government to take up the matter with the Pakistan Government very strongly so that the flood waters are not diverted from there to Punjab. Thank you.

REFERENCE TO THE SMUGGLING OF ESSENTIAL COMMODITIES FROM BIHAR TO BANGLADESH

श्री चतुरानन मिश्र (बिहार) : उप-सभापति महोदय, मैं एक अत्यन्त ही दुखद समस्या की ओर सदन का ध्यान आकर्षित करना चाहता हूँ, एक गणना के मुताबिक बिहार में 20 लाख से ज्यादा लोग मध्याह्न की बीमारी गायटर से रोग-ग्रस्त हैं। इसका एक प्रधान कारण यह है कि उनको आयोडाइज्ड साल्ट नहीं मिलता है लेकिन दूसरी तरफ बिहार और बंगला देश के बार्डर पर किसनगंज में बड़े पैमाने पर आयोडाइज्ड साल्ट की स्मuggling होकर बंगलादेश जा रहा है। बिहार से और भी दैनिक उपयोग का सामान चोरी हो रहा है। हमारे सारे पदाधिकारी उनके साथ मिले हुए हैं। वहाँ के जो बड़े व्यापारी हैं उनको बिहार सरकार ने जो कोटा दिया है, वह बहुत ज्यादा है और पर हूड 5 किलोसाल्ट उनको दिया जात